O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION No. 2495

TO BE ANSWERED ON MARCH 05, 2020

STATUS OF MUNICIPAL AMENITIES

NO. 2495. SHRI SANTOSH KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of such Municipal Corporations where sewage, road, drainage facilities have been provided and the number of such Municipal Corporations which are deprived of these amenities; and

(b) whether Purnia Municipal Corporation is deprived of these amenities and whether any proposal is pending in this regard and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a). Sanitation, road and water supply are State subjects. The Central Government, through various program interventions, supplements the efforts of States and Union Territories in
improving these facilities. Atal Mission for Rejuvenation and Urban Transformation (AMRUT), was launched in June 2015 to improve basic infrastructure in 500 cities with focus on water supply, sewerage & septage management, storm water drainage, non-motorised urban transport and development of parks & green spaces.

(b). Purnia city in Bihar is covered under AMRUT Mission. Two projects in water supply sector costing ₹88 crore and ₹103 crore and one project on green spaces and parks costing ₹2.90 crore have been taken up by Government of Bihar under AMRUT scheme.

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